

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/158/2023
NAME OF THE COMPANY	Crosol Crop Care Pvt Ltd
NAME OF THE PETITIONER(S)	Chemical Biotech Ltd
NAME OF THE RESPONDENT(S)	Crosol Crop Care Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

This file is taken up today as it has come to our notice that CP IB/158/2023 was disposed off vide order dated 09.05.2024 with direction to issue notice to the parties.

However, the registry instead of treating the said notice under the separate head/application in the same CP has separately registered it as New Company Petition numbered CP No 84/2024.

Hence, the Registry is directed to do the needful by mentioning the notice as “**On its own motion v Crosol Crop Care Pvt Ltd and Ors**” under separate head/application in CP IB/158/2023

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)